

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/14313/2025	M/S. GALLANTT ISPAT LTD. VS EAST COAST RAILWAY,BBSR	SANJIT MISHRA VS	// ()	
2	D-BLAPL/10721/2025	SOUMYASANKAR CHAKRA @ RAJA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	EOW,BHUBANESWAR /3 /2025 () //	
3	D-BLAPL/10723/2025	RIZWAN VS STATE OF ODISHA	BHARAT JALLI VS	PAIKMAL /68 /2025 () //	AOD20240000581C202500045
4	D-BLAPL/10725/2025	SURENDRA SAHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /75 /2025 () //	AOR20220001245C202500023
5	D-BLAPL/10731/2025	JAGANNATH SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /28 /2025 () //	
6	D-BLAPL/10733/2025	CHANDAN MAHARANA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	TELKOI /233 /2024 () //	AOD20240000806C202500013
7	D-BLAPL/10734/2025	GANESH HEMBRAM @ PAPUNI VS STATE OF ODISHA	RAMESH MAHARANA VS	CHOUDWAR /445 /2024 () //	
8	D-BLAPL/10738/2025	PANCHA BAGARTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	KANTAMAL /84 /2024 () //	
9	D-BLAPL/10739/2025	DEBADATTA BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //	
10	D-BLAPL/10745/2025	MANA @ MANORANJAN PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	JARAPADA /78 /2025 () //	
11	D-BLAPL/10746/2025	PAWAN TAKRI VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE TOWN /68 /2025 () //	AOR20220000151C202500013

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12	D-BLAPL/10750/2025	VIDHATA TANTUBAI VS STATE OF ODISHA	RAMDAS ACHARY VS	AIR FIELD P.S. /340 /2024 () //	
13	D-BLAPL/10756/2025	TIRTHA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 () //	
14	D-BLAPL/10757/2025	ARBAZ KHAN @ ROCKY @ RAKI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIGIRIA /1 /2022 () //	
15	D-BLAPL/10759/2025	KAMU KHILLO @ KOMA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 () //	
16	D-BLAPL/10761/2025	SURI PANGI @ P. SURI VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	BOIPARIGUDA /50 /2024 () //	AOR20220000211C202500036
17	D-BLAPL/10763/2025	JAGAT JIBAN PATTNAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /216 /2025 () //	
18	D-BLAPL/10764/2025	AYAZ MOHAMAD @ SAHEB VS STATE OF ODISHA	SARBESWAR SAHOO VS	NAYAPALLI P.S. /75 /2024 () //	AOD20220004505C202500035
19	D-BLAPL/10766/2025	RAHUL KUMAR BHUYAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /38 /2025 () //	
20	D-BLAPL/10768/2025	KETU TADINGI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /30 /2024 () //	
21	D-BLAPL/10769/2025	IMRAN KHAN VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	MUDULIPODA /23 /2020 () //	
22	D-BLAPL/10770/2025	SADANANDA BARADA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	BALLIGUDA /98 /2025 () //	
23	D-BLAPL/10771/2025	KALPABASI BEHERA	DINESH KUMAR MOHANTY	JUDUM /13 /2025	AOD20220003518C202500020

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10772/2025	DAVID GARADA	JYOTI RANJAN DEO	NABARANGAPUR TOWN /46 /2025	AOR20220001593C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10774/2025	PITAMBAR KISKU @ PITAMBER KISKU	LAXMIDHAR MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10782/2025	P. RAJESH RAO @ PILA RAJESH	JYOTIRMAYA SAHOO	BADABAZAR /355 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10784/2025	AJAY BEHERA	JYOTIRMAYA SAHOO	BALUGAON P.S. /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10789/2025	DEBANANDA SAGAR	DHANANJAYA MUND	JEYPORE VIGILANCE /13 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
29	D-BLAPL/10791/2025	DEBANANDA SAGAR	DHANANJAYA MUND	JEYPORE VIGILANCE /12 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
30	D-BLAPL/10792/2025	PUSHPA @ PUSHPANJALI SAHU	GOKULANANDA SAHU	PAIKMAL /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10802/2025	ALOK MALLIK @ ALOK MALIK	JYOTIRMAYA SAHOO	KABISURYANAGAR /467 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10804/2025	KAMAKHI BEHERA @ USHARANI BEHERA	JYOTIRMAYA SAHOO	KABISURYANAGAR /381 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10805/2025	SAMARA BADANAYAK	BIJAYA KUMAR RAGADA	MACHHKUND /127 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/10807/2025	DIBYA SUMAN ACHARYA @ DIBYA SUMAN PRADHAN	BIJAJIT RANJAN TRIPATHY	DEOGAON /29 /2025	AOD20240000069C202500003
		VS	VS	()	

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35	D-BLAPL/10808/2025	STATE OF ODISHA NAROTTAM MOHANTY VS	MANAS KUMAR CHAND VS	// KHARABEL NAGAR P.S. /569 /2023 ()	
36	D-BLAPL/10809/2025	STATE OF ODISHA NIRANJAN SAHOO VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /25 /2019 ()	
37	D-BLAPL/10812/2025	STATE OF ODISHA ASHOK BEHERA VS	DIBYA CHARAN SWAIN VS	// / /0 ()	
38	D-BLAPL/10813/2025	STATE OF ODISHA BEHERA BADARA @ BEHERA BADRA VS	BIKRAM RATH VS	// GURUDIJHATIA /210 /2024 ()	
39	D-BLAPL/10815/2025	STATE OF ODISHA AJAY MUNDA VS	PRASANTA KUMAR PRADHAN VS	// DHANUPALI /492 /2020 ()	AOR20230000705C202500021
40	D-BLAPL/10820/2025	STATE OF ODISHA SURYA @ SURYAKANTA SAHU VS	SAROJ KUMAR PADHY VS	// AMBABHONA /181 /2023 ()	
41	D-BLAPL/10822/2025	STATE OF ODISHA PANKAJINI BHOI VS	SUSHANTA KUMAR JOSHI VS	// PUINTALA /249 /2024 ()	
42	D-BLAPL/10824/2025	STATE OF ODISHA MANOJ PUHAN @ MANORANJAN PUHAN @ PRADHAN @ PANKAJINI MOHANTY VS	ANIL KUMAR MOHANTY VS	// KHUNTUNI /69 /2013 ()	
43	D-BLAPL/10826/2025	STATE OF ODISHA PRITAM DEHURY VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /159 /2025 ()	AOD20240000069C202500002
44	D-BLAPL/10831/2025	STATE OF ODISHA ADITYA MAJHI VS	SUDHANSU SEKHAR DASH VS	// / /0 ()	
45	D-BLAPL/10833/2025	STATE OF ODISHA PADMALOCHAN SAHU VS	SUDHANSU SEKHAR DASH VS	// / /0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/10834/2025	SK. SANAULLHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	RAJKANIKA /117 /2025 () //	
47	D-BLAPL/10835/2025	DHARMENDRA YADAV VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAJKANIKA /117 /2025 () //	
48	D-BLAPL/10843/2025	NARENDRA SAHOO VS STATE OF ODISHA	PRABIR KUMAR RAY VS	MANGALPUR /18 /2025 () //	AOR20230000820C202500013
49	D-BLAPL/10845/2025	SANJIT BADI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //	
50	D-BLAPL/10846/2025	SUBHAM BISWAL VS STATE OF ODISHA	NIBEDITA MOHANTY VS	ANGUL TOWN /216 /2025 () //	
51	D-BLAPL/10848/2025	MISHRA KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAIMURA /31 /2023 () //	
52	D-BLAPL/10849/2025	GOBINDA SINGH @ GUDDU VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BHEDEN /35 /2023 () //	
53	D-BLAPL/10852/2025	ASHISH HOTA VS STATE OF ODISHA	ABHILASH MISHRA VS	PADAMPUR /298 /2020 () //	
54	D-BLAPL/10854/2025	CHITARANJAN BEHERA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	SPL.TASK FORCE /37 /2021 () //	
55	D-BLAPL/10855/2025	TUFAN @ TUFAN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /414 /2024 () //	
56	D-BLAPL/10856/2025	JOKER @ PRAHALLAD @ PUNIA BEHERA VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	SATYABADI /114 /2019 () //	
57	D-BLAPL/10861/2025	JANMEJAYA BADAJENA @ SAJAN	KUMAR PRAJWAL	KHURDA MODEL /109 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/10866/2025	SAROJIT DAFADAR @ SAROJIT DAPHADAR	SUBHASISH DAS	KALIMELA /53 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/10870/2025	M. KAMAYA	SIBARANJAN POLAI	MARINE PS AT ARJIPALLI /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMAPL/14245/2025	ARTATRANA MISHRA	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500003
		VS	VS	()	
		EXECUTIVE OFFICER, BARAGARH MUNICIPALITY, BARAGARH		//	
61	D-CMP/14165/2025	SHREE JAGANNATH MAHAPRABHU BIJE, PURI	SUNSHINE ANAND SWAIN	//	AOD20240000548C202500007
		VS	VS	()	
		MAHANTA LAXMIDHAR DAS		//	
62	D-CMP/14191/2025	DEEPAK MOHANTA	SARADA PRASAD DASH	//	
		VS	VS	()	
		CHITTARANJAN MOHANTY		//	
63	D-CMP/14223/2025	AHALYA MALLIK	KHIROD KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMP/14242/2025	M/S. JAYADURGA BUILDERS, GANJAM	UMESH CHANDRA BEHURA	//	
		VS	VS	()	
		EPARI ARUNACHOLAM		//	
65	D-CMP/14254/2025	RANJITA NAIK	AMIT PRASAD BOSE	//	
		VS	VS	()	
		LAXMIPRIYA NAIK		//	
66	D-CMP/14265/2025	BABAJI MALLIK	SAILESH DAS	//	
		VS	VS	()	
		SHANTILATA MALLICK		//	
67	D-CMP/14280/2025	DANDAPANI SAHU	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		GAVALAPU SAIRAM		//	
68	D-CMP/14286/2025	SK.SEKHARUDDIN @ S.K.SEKHARUDDIN MAHAMMAD	SIBARANJAN LENKA	//	
		VS	VS	()	

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		NURI BIBI		//	
69	D-CMP/14299/2025	BANAJYOSHNA DAS	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		SANJUKTA MOHANTY		//	
70	D-CMP/14320/2025	SADHANA RATH	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		SARITA @ RITA PANDIA		//	
71	D-CMP/14328/2025	ASHOK KUMAR DASH	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
		CHINMAYEE DASH		//	
72	D-CMP/14349/2025	ABANI MANDAL	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		SAMIRANA PATRA		//	
73	D-CMP/14355/2025	RAMESH CHANDRA SAHOO	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		E.KISHORE CHANDRA PATRA		//	
74	D-CONTC/14169/2025	CHITTARANJAN BHOI	ADV.	//	
		VS	VS	0	
		ANU GARG,ADDITINAL SECRETARY ,WATER RESOURCES,BBSR,KHURDA		//	
75	D-CONTC/14171/2025	PRADYUMNA MOHAPATRA	MIHIR KANTA RATH	//	
		VS	VS	0	
		SATYABRATA SAHU,IAS		//	
76	D-CONTC/14172/2025	MANAS KUMAR GAYA	MIHIR KANTA RATH	//	
		VS	VS	0	
		SATYABRATA SAHU,IAS		//	
77	D-CONTC/14173/2025	DIPAK KUMAR SENAPATI	MIHIR KANTA RATH	//	
		VS	VS	0	
		SATYABRATA SAHU,IAS		//	
78	D-CONTC/14176/2025	SUJIT KUMAR CHOUDHURY	MIHIR KANTA RATH	//	
		VS	VS	0	
		SATYABRATA SAHU,IAS		//	
79	D-CONTC/14178/2025	SUSANTA KUMAR DASH	MIHIR KANTA RATH	//	
		VS	VS	0	
		SATYABRATA SAHU,IAS		//	

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80	D-CONTC/14181/2025	MANORANJAN PANIGRAHI VS SATYABRATA SAHU,IAS	MIHIR KANTA RATH VS	// ()	
81	D-CONTC/14184/2025	RAJEEB SAHOO VS ARVIND SINGH,CEO	ADV. VS	// ()	
82	D-CONTC/14185/2025	SARMIL PANDA VS BIJAY KUMAR KHANDAYAT RAY,SECRETARY,OPSC,CUTTACK	ADV. VS	// ()	
83	D-CONTC/14198/2025	ASHOK KUMAR BAYARI VS JASHMIN PATTNAIK,OAS	ADV. VS	// ()	
84	D-CONTC/14201/2025	JYOTIKANTA PANDA VS SUSHIL KUMAR NAHAK,CHIEF MECHANICAL OFFICER,JAGATSINGHPUR	ADV. VS	// ()	
85	D-CONTC/14239/2025	BASANTA KUMAR DASH VS DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER	ABHIRAM SWAIN VS	// ()	
86	D-CONTC/14240/2025	SWATIREKHA KHATUA VS ABHISEK DASH,TAHASILDAR ,PURI	ADV VS	// ()	AOD20240000796C202500008
87	D-CONTC/14249/2025	MAYADHAR SAHOO VS BASANTA KUMAR NAYAK,DEO,KENDRAPARA	MANAS RANJAN PRADHAN VS	// ()	
88	D-CONTC/14250/2025	GOURAV MOHAPATRA VS BIJAYA KUMAR PRUSTY,IAS	SUDEEPTA KUMAR SINGH VS	// ()	
89	D-CONTC/14255/2025	TARANISEN PATTNAIK VS DEO RANJAN KUMAR SINGH, PRINCIPAL SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPARTMENT,BBSR,KHURDA	ADV. VS	// ()	
90	D-CONTC/14260/2025	BIJAYALAXMI PANDA VS SANTOSH KUMAR SAHU, TAHASILDAR,DIGAPAHANDI	ADV VS	// ()	AOR20220001297C202500097
91	D-CONTC/14261/2025	BIDYADHAR MISHRA	ADV	//	AOD20250000069C202500007

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		VS	VS	()	
92	D-CONTC/14263/2025	USHA PADHEE, PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT BIJAYALAXMI PANDA	ADV	//	AOR20220001297C202500095
		VS	VS	()	
93	D-CONTC/14264/2025	SANTOSH KUMAR SAHU, TAHASILDAR, DIGAPAHANDI SHANTI LATA JENA	PRAFULLA CHANDRA DAS	//	
		VS	VS	()	
94	D-CONTC/14269/2025	DEO RANJAN KUMAR SINGH, IAS DHANESWAR NAYAK	ABHIRAM SWAIN	//	
		VS	VS	()	
95	D-CONTC/14272/2025	DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER PRAMOD KUMAR PRADHAN	ADV.	//	
		VS	VS	()	
96	D-CONTC/14273/2025	SUBRAT KUMAR PANDA, IAS MOHAN BEHERA	ADV.	//	
		VS	VS	()	
97	D-CONTC/14275/2025	PRIYAKA PRIYADARSINI, OAS SATYABHAMA DAS	ADV.	//	
		VS	VS	()	
98	D-CONTC/14278/2025	SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER, CUTTACK LATIKA PARIDA	ADV.	//	
		VS	VS	()	
99	D-CONTC/14282/2025	MANAS KUMAR TRIPATHY, TAHASILDAR JYOTIPRAKASH MOHANTY	ADV.	//	
		VS	VS	()	
100	D-CONTC/14288/2025	MANAS KUMAR TRIPATHY, TAHASILDAR PRADEEP KUMAR SWAIN	ADV.	//	
		VS	VS	()	
101	D-CONTC/14302/2025	PRADEEP NAG, DISTRICT EDUCATION OFFICER, BALANGIR MASJID AND GRAVEYARD MANAGING COMMITTEE, BALANGIR	USAPKUMAR MISHRA	//	
		VS	VS	()	
102	D-CONTC/14335/2025	MADHUSUDAN DAS, IAS ASALATA SAHOO	SUSANTA KUMAR NAYAK	//	
		VS	VS	()	

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103	D-CONTC/14337/2025	BIBHU BHUSAN KULDY KISHORE CHANDRA PANDA VS	ADV	// // ()	AOR20220001297C202500096
104	D-CONTC/14342/2025	SANTOSH KUMAR SAHU, TAHASILDAR, DIGAPAHANDI RAJ KUMAR DADHICHI VS	ABHINASH BARIK	// // ()	
105	D-CRLA/10744/2025	MANOJ SATYAWAN MAHAJAN, IAS STEVEN DIGAL VS	BHABANI SHANKAR DASPARIDA	// TIKABALI /19 /2022 ()	
106	D-CRLA/10747/2025	STATE OF ODISHA MAHENDRA NAIK @ BABLU VS	RAMDAS ACHARY	// GORUMOHISANI /89 /2023 ()	
107	D-CRLA/10780/2025	STATE OF ODISHA GANGADHAR JENA VS	DHARMENDRA SETHY	// SIMULIA /390 /2023 ()	
108	D-CRLA/10781/2025	STATE OF ODISHA SUBHAYA PRADHAN VS	JUGALA KISHORE PANDA	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /7 /2016 ()	
109	D-CRLA/10785/2025	STATE OF ODISHA SURESH SAHU VS	AMITAV TRIPATHY	// GAISILET /95 /2012 ()	
110	D-CRLA/10803/2025	STATE OF ODISHA W. DHARMA RAJU VS	ARUPA NANDA DAS	// GOLANTHARA (BERHAMPUR) /105 /2025 ()	
111	D-CRLA/10810/2025	STATE OF ODISHA KANHU BEHERA VS	DEBASHIS ROUSTRAY	// JHARSUGUDA SADAR /33 /2022 ()	
112	D-CRLA/10818/2025	STATE OF ODISHA CHENGA @ RAKESH BEHERA VS	AMLAN SHAKTI PAUL	// KHURDA P.S. /228 /2024 ()	
113	D-CRLA/10821/2025	STATE OF ODISHA LIPUN @ ABHISEKH MISHRA VS	TARA PRASAD MOHAPATRA	// PATNAGARH /300 /2024 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/10730/2025	RATHA@SURATHA NAG@SURATHA CHANDRA NAG VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /227 /2015 () //	
115	D-CRLMC/10777/2025	JADUNATH MALIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /51 /2019 () //	
116	D-CRLMC/10797/2025	K. GEETHA VS UNION OF INDIA (CBI)	SATYA PRAKASH SATAPATHY VS	TOMANDO /93 /2024 () //	
117	D-CRLMC/10801/2025	SAMBIT KUMAR BARICK @ SAMBIT BARICK VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /898 /2023 () //	
118	D-CRLMC/10811/2025	PITABASA MAHALI VS REPUBLIC OF INDIA(CBI)	SAILABALA JENA VS	BHUBANESWAR CBI/15 /2022 () //	
119	D-CRLMC/10819/2025	SUNIL @ SAMEER KHAN @ SAMIR KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAPUR /133 /2019 () //	
120	D-CRLMC/10827/2025	PRAMILA SATAPATHY VS STATE OF ODISHA(VIG.)	ABHINANDAN PRADHAN VS	BHUBANESWAR VIGILANCE /24 /2009 () //	
121	D-CRLMC/10829/2025	BASANT KUMAR BARIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	AINTHAPALI /410 /2024 () //	
122	D-CRLMC/10841/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 () //	
123	D-CRLMC/10850/2025	BESARAT KHAN VS STATE OF ODISHA	SURAJ MOHANTY VS	TIGIRIA /240 /2022 () //	
124	D-CRLMC/10857/2025	SURENDRA PAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GURANDI /26 /2023 () //	
125	D-CRLMC/10864/2025	SAI JYOTI NAYAK @ NAYAK SAI JYOTI NAYAK	ABHILASH MISHRA	AIRPORT /159 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/10751/2025	SUMITRA NATH	HARIPADA MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/10778/2025	SARAT GHADAI	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/10779/2025	MADHABANANDA NAYAK	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/10814/2025	LAXMIPRIYA DAS	BISMAYA KUMAR STALIN	JAGATSINGPUR /66 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/10839/2025	NANDA KIMBAKA	SUKANTA KUMAR NAYAK	//0	
		VS	VS	()	
		SUPTD. OF POLICE.,RAYAGADA		//	
131	D-CRLREV/10836/2025	PRIYA PAUL	RUCHI RAJGARHIA	//0	
		VS	VS	()	
		SANDEEP MITRA		//	
132	D-CRLREV/10838/2025	BUDHESWAR BARIK	TARA PRASAD MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/10842/2025	JYOSHARANI PANDA	BIPIN KUMAR CHOUDHURY	//0	
		VS	VS	()	
		BHARATI BEHERA		//	
134	D-FAO/14206/2025	NEW INIDA ASSURANCE CO. LTD.,CUTTACK	NAYAN BEHARI DAS	//	
		VS	VS	()	
		BHAGABAN BARIK		//	
135	D-MACA/14149/2025	RINA SAHOO	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		IMRAN MOHAMMAD		//	
136	D-MACA/14179/2025	LEGAL OFFICER, TATA AIG GENERAL INSURANCE CO. LTD.,CUTTACK		//	
		VS	VS	()	

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137	D-MACA/14194/2025	BIRENDRA KUMAR SAHU D.M.,NATIONAL INSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	0	
		NANDALAL SAHOO		//	
138	D-MACA/14196/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	0	
		MD. SABIR		//	
139	D-MACA/14230/2025	MANAGER LEGAL, MAGMA H.D.I. GENERAL INSURANCE CO.LTD.,CUTTACK	ANRHA CHANDHASTA	//	
		VS	VS	0	
		PURNA CHANDRA BISWAL		//	
140	D-MACA/14232/2025	D.M., ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		SUBASINI PANDA		//	
141	D-MACA/14237/2025	CHOLAMANDALAM M/S. GENERAL INSURANCE CO.LTD.,CUTTACK	P. DUKHARDA	//	
		VS	VS	0	
		GITANJALI PATRA @ PADHI		//	
142	D-MACA/14248/2025	BIJENDRA KUMAR SAHU	SRINIBAS MOHANTY	//	
		VS	VS	0	
		NEYAMULLA KHAN		//	
143	D-MACA/14354/2025	CHOLA MS GENERAL INSURANCE CO.LTD.	SOMNATH ROY	//	
		VS	VS	0	
		SANTOSHINI PARIDA		//	
144	D-MACA/14360/2025	CHOLA MS GENERAL INSURANCE CO.LTD.	SOMNATH ROY	//	
		VS	VS	0	
		KABITA MAJHI		//	
145	D-MATA/14227/2025	MONALISHA PATRO	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		SANAT KUMAR SAHU		//	
146	D-MATA/14268/2025	SWARUPA PRAHARAJ	PRANAYA SWAIN	//	
		VS	VS	0	
		DEBENDRA MISHRA		//	
147	D-OTAPL/14164/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR	ANSHU KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500044
		VS	VS	0	
		MANISH KHEMKA		//	

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148	D-OTAPL/14212/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR VS MANISH KHEMKA	ANISH KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500045
149	D-RSA/14259/2025	MALI CHARAN DAS VS KALANDI DAS	NIRANJAN PRASAD PATRA VS	// 0 //	
150	D-RSA/14262/2025	MALI CHARAN DAS VS KALANDI DAS	NIRANJAN PRASAD PATRA VS	// 0 //	
151	D-RSA/14348/2025	BHUE BARIHA VS BHUJA BAG	AMIT PRASAD BOSE VS	// 0 //	
152	D-RVWPET/14162/2025	BIDYUT PRAVA PALATA VS ADDITIONAL DISTRICT MAGISTRATE, PURI	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500051
153	D-RVWPET/14236/2025	BHUPENDRA SINGH NOTEY VS GAGANDEEP KAUR	SUBHAM SHARMA VS	// 0 //	
154	D-RVWPET/14303/2025	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
155	D-TRP(C)/14214/2025	NARMADA MAJHI VS DEBARAJ MAJHI	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500098
156	D-TRP(C)/14215/2025	APARAJITA PANDA VS RAKESH PANDA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202500002
157	D-TRP(C)/14317/2025	JYOTSNA NAIK VS CHANDAN KUMAR DEHERI	BYOMOKESH SAHOO VS	// 0 //	
158	D-WA/14160/2025	STATE OF ODISHA VS LAXMIPRIYA SATAPATHY	SAROJ KUMAR JEE, A.G.A VS	// 0 //	LOD20240000172C202500168
159	D-WA/14167/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000200C202500177

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160	D-WA/14168/2025	VS PRAFULLA KUMAR SAHOO STATE OF ODISHA	VS DEBASIS NAYAK,A.G.A	() // //	LOD20240000194C202500171
161	D-WA/14222/2025	VS TUSAR RANJAN PATRA STATE OF ODISHA	VS SABITA RANJAN PATTNAIK	() // //	LOD20240000194C202500172
162	D-WA/14327/2025	VS SRINIBAS DAS DR. PRATAP KUMAR JENA	VS RAJESH RANJAN SAHOO	() // //	
163	D-WP(C)/14146/2025	VS M/S. YES BANK LTD. SHRI ANJAN KUMAR NAYAK	VS JAGAMOHAN PATTANAİK	() // //	AOR20220001586C202500029
164	D-WP(C)/14147/2025 WP(C)/9921/2025	VS COMMISSIONER OF CT AND GST DEEPAK KUMAR PARIDA	VS SITANSU MOHAN SINGH	() // //	
165	D-WP(C)/14148/2025	VS STATE OF ODISHA MAA TARINI SELF HELF GROUP, KORAPUT	VS TIRTH KUMAR SAHU	() // //	
166	D-WP(C)/14150/2025	VS THE STATE OF ODISHA PITAMBAR RANA @ PITAM RANA	VS BIJAYA KUMAR BEHERA 1	() // //	
167	D-WP(C)/14151/2025	VS STATE OF ODISHA MAHENDRA KUMAR MAHANTA	VS TUSHAR KANTA NAYAK	() // //	
168	D-WP(C)/14152/2025	VS STATE OF ODISHA MAA DAKHINAKALI W.C.S.LTD, CUTTACK	VS ITISHREE TRIPATHY	() // //	
169	D-WP(C)/14153/2025	VS CHIEF COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX, CUTTACK RAMA CHANDRA SETHY	VS TUSHAR KANTA NAYAK	() // //	
170	D-WP(C)/14154/2025	VS STATE OF ODISHA BASANTA KUMAR PRADHAN	VS TUSHAR KANTA NAYAK	() // //	

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171	D-WP(C)/14155/2025	STATE OF ODISHA PRAGNYA PARAMITA CHOUDHURY VS	BIPLABA P.B. BAHALI VS	// // ()	
172	D-WP(C)/14156/2025	STATE OF ODISHA GOLEKHA BIHARI AICH VS	SHESHADEBA DAS VS	// // ()	
173	D-WP(C)/14157/2025	CHIEF COMMISSIONER, CGSTA ND CENTRAL SAMANWITA ROUT VS	EXCISE, BBSR JAGDISH BISWAL VS	// // ()	
174	D-WP(C)/14158/2025 WP(C)/9916/2025	STATE OF ODISHA SULOCHANA MURMU VS	ANJAN KUMAR BISWAL VS	// // ()	
175	D-WP(C)/14159/2025 WP(C)/9918/2025	STATE OF ODISHA BASUMATI TUDU VS	ANJAN KUMAR BISWAL VS	// // ()	
176	D-WP(C)/14161/2025	STATE OF ODISHA PYARI TUTTI VS	SUKANTA KUMAR DALAI VS	// // ()	
177	D-WP(C)/14163/2025 WP(C)/9920/2025	STATE OF ODISHA MINATI MURMU VS	ANJAN KUMAR BISWAL VS	// // ()	
178	D-WP(C)/14166/2025	STATE OF ODISHA RABIKAR @ RABIKARA PRADHAN VS	AKASH KUMAR PATAJOSHI VS	// // ()	AOR20220001834C202500020
179	D-WP(C)/14170/2025	STATE OF ODISHA TULASI PANDA VS RANJAN DASH	RABINDRA NATH BARIK VS	// // // ()	AOR20220004220C202500015
180	D-WP(C)/14174/2025 WP(C)/9937/2025	STATE OF ODISHA DEBASIS ROUTRAY VS	DR. BINODA KUMAR MISHRA VS	// // ()	
181	D-WP(C)/14175/2025 WP(C)/9930/2025	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // // ()	

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182	D-WP(C)/14177/2025	KANCHANMALA MUND VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// () //	
183	D-WP(C)/14180/2025	PUNYABATI BEHERA VS STATE OF ODISHA	MOHAMMED RIAZ VS	// () //	
184	D-WP(C)/14182/2025	SAROJ KUMAR SENANAYAK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202500029
185	D-WP(C)/14183/2025	MANOJ KUMAR PATNAIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //	
186	D-WP(C)/14186/2025	ARUN KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
187	D-WP(C)/14187/2025 WP(C)/9945/2025	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500027
188	D-WP(C)/14188/2025 WP(C)/9951/2025	MIHIR JENA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500028
189	D-WP(C)/14189/2025 WP(C)/9963/2025	ARUN KUMAR SHASANY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //	
190	D-WP(C)/14190/2025 WP(C)/9961/2025	AKSHAYA KUMAR KAR VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //	
191	D-WP(C)/14192/2025 WP(C)/9957/2025	DR.MANORANJAN MOHANTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //	
192	D-WP(C)/14193/2025 WP(C)/9954/2025	MAMATA MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //	
193	D-WP(C)/14195/2025	RUKUNA PAIKA	PRANAB RANJAN CHHATOI	//	

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	WP(C)/9952/2025	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/14197/2025	M.LASCHMIBAI PATRA	SAMEER KUMAR DAS	//	
	WP(C)/9962/2025	VS STATE OF ODISHA	VS	0 //	
195	D-WP(C)/14199/2025	PRAMOD KUMAR ROUT	PRAMOD KUMAR ROUT	//	
		VS STATE OF ODISHA	VS	0 //	
196	D-WP(C)/14200/2025	NIRANJAN SAHOO	SARBESWAR BEHERA	//	
		VS CUTTACK CENTRAL COOPERATIVE BANK LTD	VS	0 //	
197	D-WP(C)/14202/2025	PINTU SAHOO	RAMESH CHANDRA BEHERA	//	
		VS MAHANADI COAL FIELDS LIMITED, SAMBALPUR	VS	0 //	
198	D-WP(C)/14203/2025	RUMA BEHERA	AKSHAYA KUMAR PANDEY	//	
		VS STATE OF ODISHA	VS	0 //	
199	D-WP(C)/14204/2025	BANK OF INDIA, ANGUL BRANCH	SANTOSH KUMAR BEHERA	//	
		VS STATE OF ODISHA	VS	0 //	
200	D-WP(C)/14205/2025	KHITISH KISKU	GAJENDRANATH ROUT	//	AOR20220004106C202500053
		VS UNION OF INDIA	VS	0 //	
201	D-WP(C)/14207/2025	SANATAN PANDA	PRAVAT KUMAR NAYAK	//	
		VS STATE OF ODISHA	VS	0 //	
202	D-WP(C)/14208/2025	SRI AUROBINDO INTEGRAL EDUCATION CENTRE, BBSN	DEBANKAN SAHUKHAR SATAPATHY	//	
	WP(C)/9942/2025	VS STATE OF ODISHA	VS	0 //	
203	D-WP(C)/14209/2025	SUNIL KUMAR	PRAVAT KUMAR NAYAK	//	
		VS STATE OF ODISHA	VS	0 //	
204	D-WP(C)/14210/2025	M/S. GAYATRI POULTRIES PVT. LTD., GANJAM	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	

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205	D-WP(C)/14211/2025	SUPERINTENDENT (AUDIT) CGST AND CE, AUDIT COMMISSIONERATE, CENTRAL REVENUE BUILDING, BBSR UNION OF INDIA, NEW DELHI VS DEEPAK NIRANJAN NATH PANDIT	AMITAV DAS VS	// 0 //	
206	D-WP(C)/14213/2025	PRIYAMBADA MOHAPATRA VS R.T.O.MAYURBHANJ	BRAJA MOHAN SARANGI VS	// 0 //	
207	D-WP(C)/14216/2025	M/S. GAYATRI POULTRIES PVT. LTD., GANJAM VS SUPERINTENDENT (AUDIT) CGST AND CE, AUDIT COMMISSIONERATE, CENTRAL REVENUE BUILDING, BBSR	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
208	D-WP(C)/14217/2025	PRIYAMBADA MOHAPATRA VS R.T.O.GANJAM	BRAJA MOHAN SARANGI VS	// 0 //	
209	D-WP(C)/14218/2025	KRUSHNA CHANDRA SAHOO VS R.T.O.KENDUJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
210	D-WP(C)/14219/2025	SANTANU KUMAR PANDA VS BRANCH MANAGER, CHOLAMANDALAM INV FIN CO LTD., JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //	
211	D-WP(C)/14220/2025	M/S. GAYATRI POULTRIES PVT. LTD., GANJAM VS ASST. COMNR CGST AND CE, BERHAMPUR AUDIT CIRCLE	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
212	D-WP(C)/14221/2025	RAMANI RANJAN SATPATHY VS STATE OF ODISHA	DINESH KUMAR MALLICK VS	// 0 //	
213	D-WP(C)/14224/2025	LAKSHMI @ LAXMI SAHU VS BASANTA MANJARI SAHU	DEEPALI MAHAPATRA VS	// 0 //	
214	D-WP(C)/14225/2025	RANJIT KUMAR NAYAK VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
215	D-WP(C)/14226/2025	SEBATI MOHANTA VS S.B.I.GENERAL INSURANCE CO.LTD, MUMBAI	JAGAJIT PANDA VS	// 0 //	

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216	D-WP(C)/14228/2025	SUMAN SHIRKE VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
217	D-WP(C)/14229/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
218	D-WP(C)/14231/2025	SUDARSAN SAHU VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
219	D-WP(C)/14233/2025	DAYANIDHI DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
220	D-WP(C)/14234/2025	M/S. GAYATRI POULTRIES PVT. LTD., GANJAM VS SUPERINTENDENT CGST AND CE, BERHAMPUR RANGE-I, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
221	D-WP(C)/14235/2025	M/S.NEELAM RUBBERS, BALASORE VS THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
222	D-WP(C)/14238/2025	INDUREKHA OTTA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //	
223	D-WP(C)/14241/2025	LOKANATH MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500064
224	D-WP(C)/14243/2025	NOHA MARNDI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500066
225	D-WP(C)/14244/2025	KANHU CHARAN JENA VS SRI BALADEV JEW, BIJE BADABARI SAHI SAMITI, PATAPUR, JAJPUR	SATYABADI MANTRY VS	// 0 //	
226	D-WP(C)/14246/2025	DURGA SOREN VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500056
227	D-WP(C)/14247/2025	DAMBARUDHAR PRADHAN	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500021

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/14251/2025	BABULA NAYAK	MANAS RANJAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/14252/2025	PABITRA MAJHI	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/14253/2025	M/S. GRAPHITES INDIA LTD., BOLANGIR	AKASH ACHARYA	//	
		VS	VS	0	
		PRESIDING OFFICER, LABOUR COURT., SAMBALPUR		//	
231	D-WP(C)/14256/2025	SUKANTA KUMAR DUTTA	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/14257/2025	SANKHA BESHRA	GAJENDRANATH ROUT	//	AOR20220004106C202500052
		VS	VS	0	
		UNION OF INDIA		//	
233	D-WP(C)/14258/2025	BASANTA KUMAR SATAPATHY	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/14266/2025	BIRENDRA KUMAR PATTANAYAK	KALPATARU KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/14267/2025	BIDYANAND BADHAI	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/14270/2025	MAHESWAR NAYAK	SURENDRA PRASAD BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/14271/2025	NIBEDITA MOHANTY	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
238	D-WP(C)/14274/2025	SARASWATI PILA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

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239	D-WP(C)/14276/2025	STATE OF ODISHA M/S S AND S GROUP, DHENKANAL VS	NAIBEDYA PRASAD SAMAL VS	// // ()	
240	D-WP(C)/14277/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR SHAKUNTALA BIHARI VS	BHABANI PRASAD MOHANTY VS	// // ()	
241	D-WP(C)/14279/2025	THE ADDL CT AND GST OFFICER, NAYAGARH CIRCLE DILLIP KUMAR PRATAPSINGH VS	SURYAKANTA DASMOHAPATRA VS	// // ()	
242	D-WP(C)/14281/2025	STATE OF ODISHA M/S BINOD TRANSPORT, JAJPUR VS	NAIBEDYA PRASAD SAMAL VS	// // ()	
243	D-WP(C)/14283/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR SRIDHAR SWAIN VS	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202500009
244	D-WP(C)/14284/2025	STATE OF ODISHA PUSPA BESHRA VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500067
245	D-WP(C)/14285/2025	UNION OF INDIA BANAMALI PARIDA VS	BRUNDABAN ROUT VS	// // ()	
246	D-WP(C)/14287/2025	STATE OF ODISHA MADHUSMITA SAHU VS	SAUMYA RANJAN MISHRA VS	// // ()	
247	D-WP(C)/14289/2025	CHIEF REGIONAL MANAGER RETAIL BHUBANESWAR SONAL KABI VS	BIDHAN CHAND RAPRADHAN VS	// // ()	
248	D-WP(C)/14290/2025	THE STATE INFORMATION COMMISSIONER, B-1, TOSHALI BHAWAN, BBSR BIJAY KUMAR MAHANTY VS	BIBHUTI BHUSAN MISHRA VS	// // ()	
249	D-WP(C)/14291/2025	ADDL. COMMISSIONER SETTLEMENT AND CONSOLIDATION, BOUDH M/S K.K.AKSHAY AGRO PRODUCTS, KEONJHAR VS	MANOJ KUMAR MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/14292/2025	PRAGNYA MOHAPATRA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
251	D-WP(C)/14293/2025 WP(C)/9959/2025	SUBHRANSU SEKHAR DEBNATH VS THE STATE LEVEL SCRUTINY COMMITTEE	ASHUTOSH MISHRA VS	// 0 //	
252	D-WP(C)/14294/2025	ABINASH DASH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
253	D-WP(C)/14295/2025	SAGARIKA BADAJENA VS SWARNALATA ROUSTRAY	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
254	D-WP(C)/14296/2025	UMA CHARAN MADKAMI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	AOD20250000124C202500003
255	D-WP(C)/14297/2025	M/S MANISHRI REFRACTORIES AND CERAMICS PVT.LTD. VS CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	TUSHAR KUMAR SATAPATHY VS	// 0 //	AOR20220004235C202500001
256	D-WP(C)/14298/2025	PADMALAVA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
257	D-WP(C)/14300/2025	GOPAL KRUSHNA LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
258	D-WP(C)/14301/2025	KUMARI TULASI BEHERA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, MAYURBHANJ	GYANESWAR SATPATHY VS	// 0 //	
259	D-WP(C)/14304/2025	PRASANA KUMAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
260	D-WP(C)/14305/2025	AKSHYA KUMAR MOHANTA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
261	D-WP(C)/14306/2025	MAHESWAR JENA	MANORANJAN PADHI	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
262	D-WP(C)/14307/2025	JAGANNATH PRADHAN	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/14308/2025	NIBEDITA SAHOO	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		BISWAPRAKASH NAVAJEEVAN		//	
264	D-WP(C)/14309/2025	NASAMANI HANSDAH	GAJENDRANATH ROUT	//	AOR20220004106C202500059
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/14310/2025	M/S. ORIENT CONSTRUCTION (P) LTD., SAMBALPURCHITTA RANAJAN DAS		//	
		VS	VS	0	
		COMMISSIONER OF SALES TAX, ODISHA, BANIJYAKAR BHAWAN, CUTTACK		//	
266	D-WP(C)/14311/2025	RAJKISHORE SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/14312/2025	BHAGABATI MANDAL	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/14314/2025	SAMIR KUMAR BEHERA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/14315/2025	SATYARANJAN NAYAK	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/14316/2025	KANTILATA NAIK	SOMA PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/14318/2025	DIPAK KUMAR DASH	CHANDAN KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/14319/2025	PURNA CHANDRA PRADHAN	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	

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273	D-WP(C)/14321/2025	THE ADDL CT AND GST OFFICER NAYAGARH CIRCLE BADASANKHA MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// // 0 //	AOR20220004106C202500069
274	D-WP(C)/14322/2025	PRADEEP CHOUDHARY @ PRADIP CHOUDHARY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
275	D-WP(C)/14323/2025	AJAY PANI VS COLLECTOR, JAGATSINGHPUR	NIROD KUMAR SAHU VS	// 0 //	
276	D-WP(C)/14324/2025	KARINILA HARIJAN VS UNION OF INDIA	SHREYANSH RAJGURU VS	// 0 //	
277	D-WP(C)/14325/2025	TARAK NATH BAGCHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
278	D-WP(C)/14326/2025	SANTOSH KUMAR SAHOO @ SANTOSH KUMAR SAH VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //	
279	D-WP(C)/14329/2025	JANGABAHADUR MAJHI @ JANGBAHADUR VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
280	D-WP(C)/14330/2025	SANTOSH KUMAR SAHOO @ SANTOSH KUMAR SAH VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //	
281	D-WP(C)/14331/2025	ASHOK KUMAR DEY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
282	D-WP(C)/14332/2025	SANTOSH KUMAR NATH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
283	D-WP(C)/14333/2025	BALHI MURMU ALIAS MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500058

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284	D-WP(C)/14334/2025	MANOJ SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
285	D-WP(C)/14336/2025	GIRISH PRASAD MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
286	D-WP(C)/14338/2025	NARAHARI BISWAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
287	D-WP(C)/14339/2025	RANA PRATAP SINGH VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
288	D-WP(C)/14340/2025	RAMA CHANDRA NAYAK VS TAHASILDAR CUTTACK SADAR, CUTTACK	NIROD KUMAR SAHU VS	// 0 //	
289	D-WP(C)/14341/2025	DR.SIBA PRASAD NANDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
290	D-WP(C)/14343/2025	AMAR KUMAR SAHOO VS REGIONAL MANAGER, INDUSIND BANK, BBSR	GAJENDRANATH ROUT VS	// 0 //	
291	D-WP(C)/14344/2025	SANTILATA SWAIN VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
292	D-WP(C)/14345/2025	KSHIROD CHANDRA NANDA VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //	
293	D-WP(C)/14346/2025	RADHAKANTA RANA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //	
294	D-WP(C)/14347/2025	GAJINDRA SAHA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //	
295	D-WP(C)/14350/2025	NAMITA BARIK	ASHOK KUMAR PANIGRAHI	//	

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		VS	VS	()	
		UNION OF INDIA		//	
296	D-WP(C)/14351/2025	DAMAN MURMU	GAJENDRANATH ROUT	//	AOR20220004106C202500070
		VS	VS	()	
		UNION OF INDIA		//	
297	D-WP(C)/14352/2025	KALI CHARAN ROUT	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/14353/2025	SUBODH KUMAR MAJHI	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/14356/2025	TULIKA KUMAR	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		ORESERVE BANK OF INDIA, BBSR		//	
300	D-WP(C)/14357/2025	MURALIDHAR DAS	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
301	D-WP(C)/14358/2025	M/S. NATIONAL ALUMINIUM COMPANY LTD., KORAPUT	ANUP NARAYAN MISHRA	//	
		VS	VS	()	
		REGIONAL LABOUR COMMISSIONER (CENTRAL), MINISTRY OF LABOUR AND EMPLOYMENT, BBSR		//	
302	D-WP(C)/14359/2025	PRAVAKAR PRADHAN	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/14361/2025	M/S. BIKASH PANIGRAHI, BARAGARH	ABHILASH MISHRA	//	
		VS	VS	()	
		THE COMMISSIONER COMMERCIAL TAX AND GOODS AND SERVICES TAX, CUTTACK		//	
304	D-WP(C)/14362/2025	RAJAN BEHERA	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/14363/2025	SOMANATH NANDI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		COLLECTOR, MAYURBHANJ		//	
306	D-WP(C)/14364/2025	PRABODHA KUMAR JENA	ANUP NARAYAN MOHANTY	//	
		VS	VS	()	

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307	D-WP(C)/14365/2025	THE COMMISSIONER COMMERCIAL TAX AND GST , ODISHA PABITRA KUMAR SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// // 0 //	
308	D-WP(C)/14366/2025	TASWEER AHAMAD KHAN VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, KENDRAPARA	ITISHREE TRIPATHY VS	// 0 //	
309	D-WP(C)/14367/2025	DILLIP KUMAR SETHA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	
310	D-WP(C)/14368/2025	RABINDRA NATH PANDA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500012
311	D-WP(C)/14369/2025	LAXMI NANDI VS COLLECTOR, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
312	D-WP(C)/14370/2025	ABHISHEKA SARANGI VS SUPERINTEDENT OF CGST AND CENTRAL EXCISE, KENDRAPARA	ITISHREE TRIPATHY VS	// 0 //	
313	D-WP(C)/14371/2025	SURESH CHANDRA DALAI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	
314	D-WP(C)/14372/2025	AMULYA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// 0 //	
315	D-WP(C)/14373/2025	M/S. NEELAM RUBBERS, BALASORE VS THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
316	D-WP(C)/14374/2025	BIJAYA KUMAR BEHERA VS UNION OF INDIA	SUBRAT SATPATHY VS	// 0 //	
317	D-WP(C)/14375/2025	MANOJ KUMAR MISHRA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	

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318	D-WP(C)/14376/2025	GURU PARAJA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
319	D-WP(C)/14377/2025	BISWAJIT MALIK VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //	
320	D-WP(C)/14378/2025	ARATI MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
321	D-WP(C)/14379/2025	LAXMI KHARA @ KHORA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
322	D-WP(C)/14380/2025	MAHESWAR MAHARANA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
323	D-WP(C)/14381/2025	ADIKANDA KHAMARI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
324	D-WP(C)/14382/2025	RAMA CHANDRA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
325	D-WP(C)/14383/2025	PRAVAKAR NAIK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
326	D-WP(C)/14384/2025	JAYA CHANDRA SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
327	D-WP(C)/14385/2025	ULLASH GOUDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
328	D-WP(C)/14386/2025	BIBHU PRASAD MISHRA VS ROJALIN SUKLA	S.S.RAO VS	// 0 //	
329	D-WP(C)/14387/2025	M/S. NEELACHAL ISPAT NIGAM LTD., JAJPUR	JNANESH MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WPCRL/10799/2025	SANTOSH KHILAR	JAYADEBA BEHERA	RANPUR /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WPCRL/10806/2025	BABULI @ BABULA PATRA	SAUMYA RANJAN PRADHAN	/ /0	AOR20220001297C202500098
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/10719/2025	MIR SAYAD @ MIR SAYAT ALLI @ PINTU	BHARAT JALLI	SATYABADI /59 /2025	AOD20240000581C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/10720/2025	SK. RAJU	BHARAT JALLI	TELKOI /50 /2025	AOD20240000581C202500043
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/10722/2025	SK. RAJU	BHARAT JALLI	KEONJHAR SADAR /132 /2025	AOD20240000581C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/10724/2025	SK RAJU	BHARAT JALLI	TELKOI /49 /2025	AOD20240000581C202500042
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/10726/2025	PRAFULLA SIKHA	LALIT SAHU	LOISINGHA(BOLANGIR) /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/10727/2025	BUDHIA PATRO	ASHOK KUMAR PRADHAN	JAGANNATHA PRASAD /351 /2024	AOR20220001590C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/10728/2025	RAJU MALIK	RAJENDRA NARAYAN ROUT	SORO /75 /2025	AOR20220001558C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/10729/2025	RUDRA JENA	KSHIROD KUMAR PAHIL	DASARATHPUR /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/10732/2025	BABUL @ BADAL MOHANTY	JAYANTA KUMAR PADHI	KUMBHARAPARA /107 /2025	
		VS	VS	()	

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341	D-ABLAPL/10735/2025	STATE OF ODISHA PUJA @ POOJA NAYAK VS	SANTOSH KUMAR MAHANTY VS	// CHATRAPUR /572 /2024 ()	AOD20240000242C202500060
342	D-ABLAPL/10736/2025	STATE OF ODISHA GOUTAM SANTARA VS	NIKUNJA KUMAR DEO VS	// JAJPUR TOWN /159 /2025 ()	AOR20220001207C202500052
343	D-ABLAPL/10737/2025	STATE OF ODISHA GAGAN BIHARI BISWAL VS	SUSANTA KUMAR ROUT VS	// DHENKANAL TOWN /597 /2024 ()	
344	D-ABLAPL/10740/2025	STATE OF ODISHA RAJIB @ RAJIB KUMAR MOHAPATRA VS	BISWA PRAKASH DHAL VS	// RAIRAKHOL /83 /2025 ()	
345	D-ABLAPL/10741/2025	STATE OF ODISHA NARENDRA BARIK VS	RAMDAS ACHARY VS	// BALIKUDA /167 /2025 ()	
346	D-ABLAPL/10742/2025	STATE OF ODISHA DAITARI SAHOO VS	BIBHU PRASAD DAS VS	// / /0 ()	
347	D-ABLAPL/10743/2025	STATE OF ODISHA SUSHANTA KUMAR PRADHAN VS	INDRAMANI SAHOO VS	// / /0 ()	
348	D-ABLAPL/10748/2025	STATE OF ODISHA PRASANNA KUMAR PRADHAN VS	JYOTI PRAKASH PATRA VS	// G.R.P.S. /54 /2025 ()	
349	D-ABLAPL/10749/2025	STATE OF ODISHA(G.R.P.S) SUNIL PANDA VS	PRAKASH CHANDRA DASH VS	// NIKIRAI /203 /2024 ()	
350	D-ABLAPL/10752/2025	STATE OF ODISHA RAJENDRA KUMAR SAHOO VS	JYOTI PRAKASH PATRA VS	// G.R.P.S. /54 /2025 ()	
351	D-ABLAPL/10753/2025	STATE OF ODISHA(G.R.P.S) ANANDA KUMAR SAHOO VS	ABHAS MOHANTY VS	// KUMBHARAPARA /93 /2025 ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/10754/2025	ANANDA MILLAN SAHOO @ BABULU VS STATE OF ODISHA	RAKESH BEHERA VS	// () //	
353	D-ABLAPL/10755/2025	JAYADEV MAJHI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SASON /250 /2024 () //	
354	D-ABLAPL/10758/2025	BANSHIDHAR MISHRA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PATKURA /52 /2025 () //	
355	D-ABLAPL/10760/2025	BAPINI CHANDRA SAHU @ BIPIN CHNADRA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /112 /2025 () //	
356	D-ABLAPL/10762/2025	AMIYA KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	BALASORE VIGILANCE /12 /2017 () //	
357	D-ABLAPL/10765/2025	SANJIB NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /1 /2021 () //	
358	D-ABLAPL/10767/2025	DILLIP KUMAR PATI VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIKUDA /167 /2025 () //	
359	D-ABLAPL/10773/2025	S.K.IMRAN @ SEK IMRAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /121 /2023 () //	
360	D-ABLAPL/10775/2025	TUNA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /150 /2024 () //	
361	D-ABLAPL/10776/2025	HATIM SINGH @ AKASH SINGH VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	TIRING /49 /2025 () //	
362	D-ABLAPL/10783/2025	BABURAM SAHU VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	AUL /148 /2025 () //	
363	D-ABLAPL/10786/2025	SK. GUFRAN @ SK. GUFRAN ALLI	SK. ZAFARULLA	MAHILA P.S. BUXIBAZAR /44 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/10787/2025	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	NUAGAON /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/10788/2025	BANITA LENKA	MRUGANKA MAULI PATNAIK	BALIPATNA /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/10790/2025	PRAFULLA NAYAK	AMITAV TRIPATHY	NAYAGARH /416 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/10793/2025	KALIA @ MANOJ KUMAR JENA	MANAS KUMAR CHAND	GHASIPURA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/10794/2025	PARSHURAM PALAI @ SIPUN PALEI	SATYA NARAYAN MISHRA 4	AGARAPADA /242 /2024	AOR20220001615C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/10795/2025	SHANTI LATA BEHERA	DEBASIS SWAIN	CAPITAL P.S. /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/10796/2025	NAROTTAM MOHANTY	MANAS KUMAR CHAND	SORO /237 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/10798/2025	SHANTI LATA BEHERA	DEBASIS SWAIN	CAPITAL P.S. /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/10800/2025	BIJAYA KHOSLA	DIPTI RANJAN BHOKTA	KORAPUT TOWN /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/10816/2025	MAHAMMAD RABANI	SAROJ KUMAR PADHY	KEONJHAR SADAR /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/10817/2025	AJAY KHATUA @ AJAY KUMAR KHATUA	KULDEEP MOHANTY	//	AOD20240000012C202500074
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/10825/2025	STATE OF ODISHA S.LALIT KUMAR VS	SANJIB KUMAR BHANJADEO VS	// KHANDAGIRI P.S. /183 /2025 ()	
376	D-ABLAPL/10828/2025	STATE OF ODISHA KRUPASINDHU DAS VS	SATYAPADA SHARMA VS	// RAGHUNATHPALI /198 /2025 ()	AOR20220000138C202500012
377	D-ABLAPL/10830/2025	STATE OF ODISHA TAPAS MALLIK VS	RAKESH BEHERA VS	// TUMUSINGA /82 /2025 ()	
378	D-ABLAPL/10832/2025	STATE OF ODISHA SUBASH CHANDRA DHAL VS	PRABIR KUMAR RAY VS	// BINJHARPUR /388 /2024 ()	AOR20230000820C202500012
379	D-ABLAPL/10837/2025	STATE OF ODISHA RAJASHREE TANUSMITA PRADHAN VS	MD. GOLAM MADANI VS	// BHADRAK RURAL /142 /2025 ()	
380	D-ABLAPL/10840/2025	STATE OF ODISHA DAFADAR DALAI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /52 /2022 ()	
381	D-ABLAPL/10844/2025	STATE OF ODISHA JITENDRA PATI VS	MD. GOLAM MADANI VS	// NAIKANI-DIHI /261 /2024 ()	
382	D-ABLAPL/10847/2025	STATE OF ODISHA SHYAM @ SHYAM SUNDAR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /102 /2020 ()	
383	D-ABLAPL/10851/2025	STATE OF ODISHA PURUSOTTAM BARIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /108 /2025 ()	
384	D-ABLAPL/10853/2025	STATE OF ODISHA SANKAR @ SHANKAR BEHERA VS	DIBYAJYOTI SAHOO VS	// BHADRAK TOWN /201 /2025 ()	
385	D-ABLAPL/10858/2025	STATE OF ODISHA RIKU SETHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// RAMPUR (SONEPUR) /96 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/10859/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /229 /2025 () //	
387	D-ABLAPL/10860/2025	MUKESH BEHERA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /228 /2025 () //	
388	D-ABLAPL/10862/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /230 /2025 () //	
389	D-ABLAPL/10863/2025	SUJIT KUMAR PATNAIK @ MANTU @ SUJIT PATTNAYAK VS STATE OF ODISHA	ANUPA NANDA DAS VS	BERHAMPUR TOWN /125 /2025 () //	
390	D-ABLAPL/10865/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /236 /2025 () //	
391	D-ABLAPL/10867/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /237 /2025 () //	
392	D-ABLAPL/10868/2025	DAMBARUDHAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DEOGARH /9 /2025 () //	
393	D-ABLAPL/10869/2025	MUKESH BEHERA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /229 /2025 () //	
394	D-ABLAPL/10871/2025	MUKESH BEHERA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /230 /2025 () //	
395	D-ABLAPL/10872/2025	MUKESH BEHERA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /236 /2025 () //	
396	D-ABLAPL/10873/2025	MUKESH BEHERA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /237 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :08/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/1006/2017 WPC(OAC)/1006/2017	TRILOCHANA SAHU MP		6/2025
2	D-WPC(OAC)/1006/2017 WPC(OAC)/1006/2017	TRILOCHANA SAHU MP		7/2025
3	D-ADMLS/10443/2025 ADMLS/2/2025	ALPHARD MARITIME LTD. MP	DEBESH PANDA	10/2025
4	D-CRLMP/39179/2024 CRLMP/33/2025	ALOK PATTNAIK MP	HIMANSU SEKHAR SATAPATHY	82/2025
5	D-LAA/6129/2024 LAA/13/2024	SONAI MANDINGA MP	SAIBRATA RATH	83/2025
6	D-OTAPL/14164/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	ES,BNR/KA/NSW/ARAPATHY,SR.S.C	86/2025
7	D-OTAPL/14164/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	ES,BNR/KA/NSW/ARAPATHY,SR.S.C	87/2025
8	D-OTAPL/14212/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	ES,BNR/KA/NSW/ARAPATHY,SR.S.C	88/2025
9	D-OTAPL/14212/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	ES,BNR/KA/NSW/ARAPATHY,SR.S.C	89/2025
10	D-JCRLA/5378/2025 JCRLA/25/2025	ANANDA BHUYAN@BHIAN MP	SK.ZAFARULLA	99/2025
11	D-JCRLA/5378/2025 JCRLA/25/2025	ANANDA BHUYAN@BHIAN MP	ADV.	100/2025
12	D-TRP(C)/14214/2025 TRP(C)/ /	NARMADA MAJHI MP	SOUBHAGYA KUMAR DASH	109/2025
13	D-TRP(C)/14215/2025 TRP(C)/ /	APARAJITA PANDA MP	JAGABANDHU SAHU	110/2025
14	D-TRP(C)/361/2023 TRP(C)/361/2023	MADHUBRATA DASH MP	M/S.LINGARAJ SARANGI, R.R.SWAIN, B.MOHARANA	111/2025
15	D-TRP(C)/14317/2025 TRP(C)/ /	JYOTSNA NAIK MP	BYOMOKESH SAHOO	112/2025
16	D-CONTC/12969/2025 CONTC/1714/2025	AKSHAYA KU.SAHOO MP	SUDEEP KUMAR SARANGI	146/2025
17	D-RVWPET/14303/2025 RVWPET/ /	KISHORE CHANDRA PRADHAN MP	AMIT KUMAR SAA	164/2025
18	D-CMAPL/12616/2025 CMAPL/ /	AMBIKA PRASAD SINHA MP	RAMAKANTA NAYAK	210/2025
19	D-CMAPL/14245/2025 CMAPL/ /	ARTATRANA MISHRA MP	DOLAGOBINDA MOHAPATRA	211/2025
20	D-CMAPL/843/2023 CMAPL/843/2023	AKHILA CHANDRA MISHRA MP	ASHOK KUMAR MOHAPATRA	211/2025
21	D-MATA/14227/2025 MATA/ /	MONALISHA PATRO MP	BISWARANJAN MAHARATHA	213/2025
22	D-MATA/14268/2025 MATA/ /	SWARUPA PRAHARAJ MP	PRANAYA SWAIN	214/2025
23	D-MATA/14268/2025 MATA/ /	SWARUPA PRAHARAJ MP	PRANAYA SWAIN	215/2025
24	D-MATA/11964/2025 MATA/ /	RAKESH SAMAL MP	GOURI KUMAR RATH	216/2025
25	D-FAO/847/2018 FAO/847/2018	DR.RAJENDRA DAS MP		272/2025
26	D-FAO/749/2020	BASANTA KU.DAS	SIDHARTHA SWAIN	

27	FAO/749/2020 D-FAO/14206/2025 FAO/ /	MP NEW INIDA ASSURANCE CO. LTD.,CUTTACK MP		273/2025
28	D-FAO/11308/2025 FAO/ /	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	HEMANT DABBSR	274/2025
29	D-FAO/4912/2025 FAO/99/2025	D.M.,M/S UNITED INDIA INSURANCE CO. LTD.,CUTTACK MP	ANIL KUMAR MISHRA	275/2025
30	D-CRLREV/8873/2025 CRLREV/183/2025	PRADEEP KU. CHAMOLI MP	GOPAL PRASAD JENA	276/2025
31	D-BLAPL/24932/2024 BLAPL/8934/2024	BASUDEV RAY MP		283/2025
32	D-BLAPL/10854/2025 BLAPL/ /	CHITARANJAN BEHERA MP	SOUMIK SPANDAN TRIPATHY	441/2025
33	D-RSA/11643/2025 RSA/ /	KALANDI BEHERA MP	GANESH PRASAD SAMAL	442/2025
34	D-RSA/14259/2025 RSA/ /	MALI CHARAN DAS MP	NIRANJAN PRASAD PATRA	544/2025
35	D-RSA/14262/2025 RSA/ /	MALI CHARAN DAS MP	NIRANJAN PRASAD PATRA	545/2025
36	D-RSA/223/2007 RSA/223/2007	DIBAKAR DHALA MP	MAHESWAR MOHANTY	546/2025
37	D-RSA/223/2007 RSA/223/2007	DIBAKAR DHALA MP	M/S.D.P.DHAL	547/2025
38	D-RSA/223/2007 RSA/223/2007	DIBAKAR DHALA MP	M/S.D.P.DHAL	548/2025
39	D-CMP/14191/2025 CMP/ /	DEEPAK MOHANTA MP	SARADA PRASAD DASH	549/2025
40	D-CMP/14165/2025 CMP/ /	SHREE JAGANNATH MAHAPRABHU BIJE, MP	SUNSHINE ANAND SWAIN	549/2025
41	D-CMP/14242/2025 CMP/ /	M/S. JAYADURGA BUILDERS, GANJAM MP	UMESH CHANDRA BEHURA	550/2025
42	D-CMP/13502/2025 CMP/ /	BISHNUPRIYA PANDA MP	ABHISHEK DASH	551/2025
43	D-CMP/14254/2025 CMP/ /	RANJITA NAIK MP	AMIT PRASAD BOSE	552/2025
44	D-CMP/14254/2025 CMP/ /	RANJITA NAIK MP	AMIT PRASAD BOSE	553/2025
45	D-CMP/14265/2025 CMP/ /	BABAJI MALLIK MP	SAILESH DAS	554/2025
46	D-CMP/14280/2025 CMP/ /	DANDAPANI SAHU MP	PRASANTA KUMAR NANDA	555/2025
47	D-CMP/14286/2025 CMP/ /	SK.SEKHARUDDIN @ S.K.SEKHARUDDIN MP	MIRIAMMA WLENKA	556/2025
48	D-CMP/14349/2025 CMP/ /	ABANI MANDAL MP	SWARUP KUMAR PATNAIK	557/2025
49	D-CMP/14355/2025 CMP/ /	RAMESH CHANDRA SAHOO MP	SWARUP KUMAR PATNAIK	558/2025
50	D-ABLAPL/5607/2025 ABLAPL/2118/2025	SAMA BAGHA @ SHYAMA BAGH MP		559/2025
51	D-ABLAPL/11859/2019 ABLAPL/11859/2019	JASODA PALTASINGH MP		792/2025
52	D-ABLAPL/9105/2025 ABLAPL/3419/2025	PADMALOCHAN BARIK MP		793/2025
53	D-MACA/14149/2025 MACA/ /	RINA SAHOO MP	PRADEEP KUMAR MISHRA	794/2025
54	D-MACA/14179/2025 MACA/ /	LEGAL OFFICER, TATA AIG GENERAL INSURANCE CO. LTD., CUTTACK MP		928/2025
55	D-MACA/14179/2025 MACA/ /	LEGAL OFFICER, TATA AIG GENERAL INSURANCE CO. LTD., CUTTACK MP		929/2025
56	D-MACA/10021/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., BARANGUDA MP		930/2025
57	D-MACA/14194/2025 MACA/ /	D.M.,NATIONAL INSURANCE CO. LTD.,CUTTACK MP	SUBRAT SATPATHY	931/2025
				932/2025

58	D-MACA/14196/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP		933/2025
59	D-MACA/14230/2025 MACA/ /	MANAGER LEGAL, MAGMA H.D.I. GENERAL INSURANCE CO.LTD., BBSR MP		934/2025
60	D-MACA/14230/2025 MACA/ /	MANAGER LEGAL, MAGMA H.D.I. GENERAL INSURANCE CO.LTD., BBSR MP		935/2025
61	D-MACA/14232/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., SAMBALPUR MP		936/2025
62	D-MACA/14232/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., SAMBALPUR MP		937/2025
63	D-MACA/14237/2025 MACA/ /	CHOLAMANDALAM M/S. GENERAL INSURANCE CO.LTD., KHURDA MP		938/2025
64	D-MACA/14237/2025 MACA/ /	CHOLAMANDALAM M/S. GENERAL INSURANCE CO.LTD., KHURDA MP		939/2025
65	D-MACA/14248/2025 MACA/ /	BIJENDRA KUMAR SAHU MP	SRINIBAS MOHANTY	940/2025
66	D-MACA/14248/2025 MACA/ /	BIJENDRA KUMAR SAHU MP	SRINIBAS MOHANTY	941/2025
67	D-MACA/39227/2024 MACA/993/2024	NATIONAL INSURANCE CO. LTD., CUTTACK MP	NEBEDITA MOHANTY	942/2025
68	D-MACA/39227/2024 MACA/993/2024	NATIONAL INSURANCE CO. LTD., CUTTACK MP	NEBEDITA MOHANTY	943/2025
69	D-MACA/39227/2024 MACA/993/2024	NATIONAL INSURANCE CO. LTD., CUTTACK MP	NEBEDITA MOHANTY	944/2025
70	D-MACA/11342/2024 MACA/269/2024	THE MANAGER, NATIONAL INSURANCE CO.LTD. MP	PRAMOD KUMAR TRIPATHY	945/2025
71	D-MACA/507/2022 MACA/507/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. MP		946/2025
72	D-MACA/11794/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTD., BBSR MP	SEMOJITHA ROY	947/2025
73	D-MACA/11797/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTD., BBSR MP	SEMOJITHA ROY	948/2025
74	D-MACA/11803/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTD., BBSR MP	SEMOJITHA ROY	949/2025
75	D-MACA/11797/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTD., BBSR MP	SEMOJITHA ROY	950/2025
76	D-MACA/11797/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTD., BBSR MP	SEMOJITHA ROY	951/2025
77	D-MACA/11803/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTD., BBSR MP	SEMOJITHA ROY	952/2025
78	D-MACA/11803/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTD., BBSR MP	SEMOJITHA ROY	953/2025
79	D-MACA/14354/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO.LTD. MP	KOMNATH ROY	954/2025
80	D-MACA/14360/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO.LTD. MP	KOMNATH ROY	955/2025
81	D-CRLMC/9442/2025 CRLMC/ /	BATAKRUSHNA MALLIK MP	PRAMOD KUMAR ROUT	1005/2025
82	D-CRLMC/8457/2025 CRLMC/1178/2025	BHOLANATH GURU MP		1006/2025
83	D-CRLMC/10811/2025 CRLMC/ /	PITABASA MAHALI MP	SAILABALA JENA	1007/2025
84	D-CRLMC/10829/2025 CRLMC/ /	BASANT KUMAR BARIK MP	KOUSIK ANANDA GURU	1008/2025
85	D-CRLMC/10850/2025 CRLMC/ /	BESARAT KHAN MP	SURAJ MOHANTY	1009/2025
86	D-CRLMC/10857/2025 CRLMC/ /	SURENDRA PAL MP	BIDYALOK MOHAPATRA	1010/2025
87	D-CRLMC/10864/2025 CRLMC/ /	SAI JYOTI NAYAK @ NAYAK SAI JYOTI NAYAK MP	ABHINAV MISHRA	1011/2025
88	D-CRLA/10744/2025 CRLA/ /	STEVEN DIGAL MP	BHABANI SHANKAR DASPARIDA	1052/2025
89	D-CRLA/10744/2025	STEVEN DIGAL	BHABANI SHANKAR DASPARIDA	

	CRLA/ /	MP		1053/2025
90	D-CRLA/10747/2025	MAHENDRA NAIK @ BABLU	RAMDAS ACHARY	
	CRLA/ /	MP		1054/2025
91	D-CRLA/10747/2025	MAHENDRA NAIK @ BABLU	RAMDAS ACHARY	
	CRLA/ /	MP		1055/2025
92	D-CRLA/10747/2025	MAHENDRA NAIK @ BABLU	RAMDAS ACHARY	
	CRLA/ /	MP		1056/2025
93	D-CRLA/10780/2025	GANGADHAR JENA	DHARMENDRA SETHY	
	CRLA/ /	MP		1057/2025
94	D-CRLA/10780/2025	GANGADHAR JENA	DHARMENDRA SETHY	
	CRLA/ /	MP		1058/2025
95	D-CRLA/10780/2025	GANGADHAR JENA	DHARMENDRA SETHY	
	CRLA/ /	MP		1059/2025
96	D-CRLA/10781/2025	SUBHAYA PRADHAN	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1060/2025
97	D-CRLA/10781/2025	SUBHAYA PRADHAN	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1061/2025
98	D-CRLA/10781/2025	SUBHAYA PRADHAN	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1062/2025
99	D-CRLA/10785/2025	SURESH SAHU	AMITAV TRIPATHY	
	CRLA/ /	MP		1063/2025
100	D-CRLA/10785/2025	SURESH SAHU	AMITAV TRIPATHY	
	CRLA/ /	MP		1064/2025
101	D-CRLA/1844/2024	PRADEEP KUMAR SWAIN@HANUMAN	JYOTIRMAYA SAHOO	
	CRLA/91/2024	MP		1065/2025
102	D-CRLA/524/2023	BUDU MALANA	JYOTIRMAYA SAHOO	
	CRLA/524/2023	MP		1066/2025
103	D-CRLA/371/2021	BISHNU JANI	KASHINATH PATTNAIK	
	CRLA/371/2021	MP		1067/2025
104	D-CRLA/10810/2025	KANHU BEHERA	DEBASHIS ROUTRAY	
	CRLA/ /	MP		1068/2025
105	D-CRLA/10810/2025	KANHU BEHERA	DEBASHIS ROUTRAY	
	CRLA/ /	MP		1069/2025
106	D-WA/14160/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	
	WA/ /	MP		1886/2025
107	D-WA/14160/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	
	WA/ /	MP		1887/2025
108	D-WA/14160/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	
	WA/ /	MP		1888/2025
109	D-WA/14167/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1889/2025
110	D-WA/14167/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1890/2025
111	D-WA/14167/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1891/2025
112	D-WA/14168/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		1892/2025
113	D-WA/14168/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		1893/2025
114	D-WA/14222/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK	
	WA/ /	MP		1894/2025
115	D-WA/14168/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		1895/2025
116	D-WA/14222/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK	
	WA/ /	MP		1896/2025
117	D-WA/14222/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK	
	WA/ /	MP		1897/2025
118	D-WA/35733/2024	PRAVAT KUMAR MISHRA	ANKITA MUKHERJI	
	WA/2343/2024	MP		1898/2025
119	D-WA/22771/2024	ODISHA PUBLIC SERVICE COMMISSION	M/S. BIBHU PRASAD TRIPATHY	
	WA/1328/2024	MP		1899/2025
120	D-WA/14327/2025	DR. PRATAP KUMAR JENA	RAJESH RANJAN SAHOO	
	WA/ /	MP		1900/2025

121	D-WA/14327/2025 WA/ /	DR. PRATAP KUMAR JENA MP	RAJESH RANJAN SAHOO	1901/2025
122	D-WP(C)/14148/2025 WP(C)/ /	MAA TARINI SELF HELF GROUP, KORAPUT MP	TIRTH KUMAR SAHU	5831/2025
123	D-WP(C)/14152/2025 WP(C)/ /	MAA DAKHINAKALI W.C.S.LTD, CUTTACK MP	KTISHREE TRIPATHY	5832/2025
124	D-WP(C)/14146/2025 WP(C)/ /	SHRI ANJAN KUMAR NAYAK MP	JAGAMOHAN PATTANAIAK	5833/2025
125	D-WP(C)/14156/2025 WP(C)/ /	GOLEKHA BIHARI AICH MP	SHESHADEBA DAS	5834/2025
126	D-WP(C)/14157/2025 WP(C)/ /	SAMANWITA ROUT MP	JAGDISH BISWAL	5835/2025
127	D-WP(C)/14158/2025 WP(C)/9916/2025	SULOCHANA MURMU MP	ANJAN KUMAR BISWAL	5836/2025
128	D-WP(C)/14159/2025 WP(C)/9918/2025	BASUMATI TUDU MP	ANJAN KUMAR BISWAL	5837/2025
129	D-WP(C)/14161/2025 WP(C)/ /	PYARI TUTTI MP	SUKANTA KUMAR DALAI	5838/2025
130	D-WP(C)/14163/2025 WP(C)/9920/2025	MINATI MURMU MP	ANJAN KUMAR BISWAL	5839/2025
131	D-WP(C)/9908/2025 WP(C)/7166/2025	SUDHANSU SEKHAR ROUT MP	SAIBRATA RATH	5840/2025
132	D-WP(C)/10582/2025 WP(C)/ /	MAIRUN BIBI MP	SHANTI PRAKASH MOHANTY	5841/2025
133	D-WP(C)/14174/2025 WP(C)/9937/2025	DEBASIS ROUTRAY MP	DR. BINODA KUMAR MISHRA	5842/2025
134	D-WP(C)/49411/2024 WP(C)/29552/2024	NITYANANDA ROUT MP	T.DHIREN KUMAR DORA	5843/2025
135	D-WP(C)/14175/2025 WP(C)/9930/2025	PRADIPTA KUMAR SAHOO MP	DR. BINODA KUMAR MISHRA	5844/2025
136	D-WP(C)/49411/2024 WP(C)/29552/2024	NITYANANDA ROUT MP	T.DHIREN KUMAR DORA	5845/2025
137	D-WP(C)/11521/2025 WP(C)/8919/2025	PARIKHITA BHOI MP		5846/2025
138	D-WP(C)/13437/2025 WP(C)/9508/2025	CHINMAYEE MOHAPATRA MP	BRAJA MOHAN SARANGI	5847/2025
139	D-WP(C)/12936/2025 WP(C)/9423/2025	RAJANI RANJAN BALIYARSINGH MP		5848/2025
140	D-WP(C)/14180/2025 WP(C)/ /	PUNYABATI BEHERA MP	MOHAMMED RIAZ	5849/2025
141	D-WP(C)/14183/2025 WP(C)/ /	MANOJ KUMAR PATNAIK MP	PRASANTA KUMAR MISHRA	5850/2025
142	D-WP(C)/14186/2025 WP(C)/ /	ARUN KUMAR DAS MP	KUNAL KUMAR SWAIN	5851/2025
143	D-WP(C)/14187/2025 WP(C)/9945/2025	PRATAP CHANDRA NAYAK MP	MANOJ PANIGRAHI	5852/2025
144	D-WP(C)/14188/2025 WP(C)/9951/2025	MIHIR JENA MP	MANOJ PANIGRAHI	5853/2025
145	D-WP(C)/10484/2022 WP(C)/10484/2022	HIMANSHU SEKHAR SAMANTARAY MP	BIBHU PRASAD DAS	5854/2025
146	D-WP(C)/14199/2025 WP(C)/ /	PRAMOD KUMAR ROUT MP	PRAMOD KUMAR ROUT	5855/2025
147	D-WP(C)/22511/2022 WP(C)/22511/2022	DEEPAK KUMAR PAHI MP	M.M.SWAIN	5856/2025
148	D-WP(C)/14208/2025 WP(C)/9942/2025	SRI AUROBINDO INTEGRAL EDUCATION SOCIETY, MP	CHITRA DEBBIKANTA PATHY	5857/2025
149	D-WP(C)/14210/2025 WP(C)/ /	M/S. GAYATRI POULTRIES PVT. LTD., GANPUR MP	PRANAYA KISHORE HARICHANDAN	5858/2025
150	D-WP(C)/398/2025 WP(C)/1087/2025	ABHIRAV INDUSTRIES PVT LTD MP	SASWAT KUMAR ACHARYA	5859/2025
151	D-WP(C)/7850/2025 WP(C)/6131/2025	DHIRAJ KUMAR DAS MP	RAKESH BEHERA	5860/2025
152	D-WP(C)/14205/2025	KHITISH KISKU	GAJENDRANATH ROUT	

	WP(C)/ /	MP		5861/2025
153	D-WP(C)/14216/2025	M/S. GAYATRI POULTRIES PVT. LTD., GANAPATI	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		5862/2025
154	D-WP(C)/12428/2025	SANGRAM KESHARI BEHERA	AMITAV DAS	
	WP(C)/9143/2025	MP		5863/2025
155	D-WP(C)/14220/2025	M/S. GAYATRI POULTRIES PVT. LTD., GANAPATI	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		5864/2025
156	D-WP(C)/14224/2025	LAKSHMI @ LAXMI SAHU	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		5865/2025
157	D-WP(C)/14234/2025	M/S. GAYATRI POULTRIES PVT. LTD., GANAPATI	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		5866/2025
158	D-WP(C)/13032/2025	BINOD KUMAR SAHU	RABI NARAYAN MISHRA	
	WP(C)/9296/2025	MP		5867/2025
159	D-WP(C)/13032/2025	BINOD KUMAR SAHU	KRISHNA CHANDRA SAHU	
	WP(C)/9296/2025	MP		5868/2025
160	D-WP(C)/10881/2025	M/S MAHAVIR FERRO ALLOYS PVT. LTD., TOUNKELI	RAJESH MISHRA	
	WP(C)/8084/2025	MP		5869/2025
161	D-WP(C)/7439/2025	PRAGATI BHAL	RANJIT MOHANTY	
	WP(C)/7670/2025	MP		5870/2025
162	D-WP(C)/14071/2025	SURYA NARAYAN BEHERA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		5871/2025
163	D-WP(C)/12690/2025	JYOTSNARANI DAS	SHYAM SUNDAR SINGH	
	WP(C)/9179/2025	MP		5872/2025
164	D-WP(C)/14244/2025	KANHU CHARAN JENA	SATYABADI MANTRY	
	WP(C)/ /	MP		5873/2025
165	D-WP(C)/14253/2025	M/S. GRAPHITES INDIA LTD., BOLANGIR	AKASH ACHARYA	
	WP(C)/ /	MP		5874/2025
166	D-WP(C)/1641/2025	HEMRAJ ADJUAD	UMAKANTA MISHRA	
	WP(C)/1743/2025	MP		5875/2025
167	D-WP(C)/3989/2025	NIRANJAN LENKA	UMAKANTA MISHRA	
	WP(C)/3655/2025	MP		5876/2025
168	D-WP(C)/27674/2023	BIDHAN CHANDRA KAR		5877/2025
	WP(C)/27674/2023	MP		
169	D-WP(C)/14257/2025	SANKHA BESHRA	GAJENDRANATH ROUT	
	WP(C)/ /	MP		5878/2025
170	D-WP(C)/14241/2025	LOKANATH MAJHI	GAJENDRANATH ROUT	
	WP(C)/ /	MP		5879/2025
171	D-WP(C)/14274/2025	SARASWATI PILA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		5880/2025
172	D-WP(C)/14277/2025	SHAKUNTALA BIHARI	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		5881/2025
173	D-WP(C)/50141/2024	THE BRANCH MANAGER, PNB MET LIFE INSURANCE COMPANY LTD, BBSR		
	WP(C)/30689/2024	MP		5882/2025
174	D-WP(C)/14285/2025	BANAMALI PARIDA	BRUNDABAN ROUT	
	WP(C)/ /	MP		5883/2025
175	D-WP(C)/14284/2025	PUSPA BESHRA	GAJENDRANATH ROUT	
	WP(C)/ /	MP		5884/2025
176	D-WP(C)/14243/2025	NOHA MARNDI	GAJENDRANATH ROUT	
	WP(C)/ /	MP		5885/2025
177	D-WP(C)/11084/2025	BINAPANI PANDA	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		5886/2025
178	D-WP(C)/14290/2025	BIJAY KUMAR MAHANTY	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		5887/2025
179	D-WP(C)/14287/2025	MADHUSMITA SAHU	SAUMYA RANJAN MISHRA	
	WP(C)/ /	MP		5888/2025
180	D-WP(C)/14291/2025	M/S K.K.AKSHAY AGRO PRODUCTS, KEONJHAR	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		5889/2025
181	D-WP(C)/14293/2025	SUBHRANSU SEKHAR DEBNATH	ASHUTOSH MISHRA	
	WP(C)/9959/2025	MP		5890/2025
182	D-WP(C)/14293/2025	SUBHRANSU SEKHAR DEBNATH	ASHUTOSH MISHRA	
	WP(C)/9959/2025	MP		5891/2025
183	D-WP(C)/11869/2025	M/S. SEVEN STARS INTELLIGENT SECURITY SOLUTIONS, BBSR	ARUNPA KUMAR BBSR AK	
	WP(C)/8698/2025	MP		5892/2025

184	D-WP(C)/14294/2025 WP(C)/ /	ABINASH DASH MP	ARUN KUMAR PATRA	5893/2025
185	D-WP(C)/14295/2025 WP(C)/ /	SAGARIKA BADAJENA MP	SOUMIK SPANDAN TRIPATHY	5894/2025
186	D-WP(C)/14305/2025 WP(C)/ /	AKSHYA KUMAR MOHANTA MP	ACHYUTANANDA PATTANAIK	5895/2025
187	D-WP(C)/14310/2025 WP(C)/ /	M/S. ORIENT CONSTRUCTION (P) LTD., MP	SACHIN KARANAJAN DAS	5896/2025
188	D-WP(C)/13441/2025 WP(C)/9657/2025	SANGRAM KU MOHAPATRA MP	SUBHASU SAMAL	5897/2025
189	D-WP(C)/14246/2025 WP(C)/ /	DURGA SOREN MP	GAJENDRANATH ROUT	5898/2025
190	D-WP(C)/14309/2025 WP(C)/ /	NASAMANI HANSDAH MP	GAJENDRANATH ROUT	5899/2025
191	D-WP(C)/14314/2025 WP(C)/ /	SAMIR KUMAR BEHERA MP	SANGRAM JENA	5900/2025
192	D-WP(C)/14315/2025 WP(C)/ /	SATYARANJAN NAYAK MP	KRUSHNA CHANDRA DASH	5901/2025
193	D-WP(C)/14316/2025 WP(C)/ /	KANTILATA NAIK MP	SOMA PATNAIK	5902/2025
194	D-WP(C)/14318/2025 WP(C)/ /	DIPAK KUMAR DASH MP	CHANDAN KUMAR SAHOO	5903/2025
195	D-WP(C)/14319/2025 WP(C)/ /	PURNA CHANDRA PRADHAN MP	BHABANI PRASAD MOHANTY	5904/2025
196	D-WP(C)/14283/2025 WP(C)/ /	SRIDHAR SWAIN MP	SAMARENDRA BEURA	5905/2025
197	D-WP(C)/14322/2025 WP(C)/ /	PRADEEP CHOUDHARY @ PRADIP CHOUDHARY MP	DEEPAK RANJAN SUNDARAY	5906/2025
198	D-WP(C)/13717/2025 WP(C)/9928/2025	A.JANAKI PATRO MP	BISHNU PRASAD PRADHAN	5907/2025
199	D-WP(C)/14323/2025 WP(C)/ /	AJAY PANI MP	NIROD KUMAR SAHU	5908/2025
200	D-WP(C)/14325/2025 WP(C)/ /	TARAK NATH BAGCHI MP	DEEPAK RANJAN SUNDARAY	5909/2025
201	D-WP(C)/14321/2025 WP(C)/ /	BADASANKHA MAJHI MP	GAJENDRANATH ROUT	5910/2025
202	D-WP(C)/14329/2025 WP(C)/ /	JANGABAHADUR MAJHI @ JANGBAHADUR MAJHI MP	DEEPAK RANJAN SUNDARAY	5911/2025
203	D-WP(C)/14297/2025 WP(C)/ /	M/S MANISHRI REFRACTORIES AND CERAMICS MP	ABHIRAM KANTILATA SUTAPACHY	5912/2025
204	D-WP(C)/14331/2025 WP(C)/ /	ASHOK KUMAR DEY MP	DEEPAK RANJAN SUNDARAY	5913/2025
205	D-WP(C)/14338/2025 WP(C)/ /	NARAHARI BISWAL MP	SOUMYA MISHRA	5914/2025
206	D-WP(C)/14334/2025 WP(C)/ /	MANOJ SAHOO MP	DEEPAK RANJAN SUNDARAY	5915/2025
207	D-WP(C)/14333/2025 WP(C)/ /	BALHI MURMU ALIAS MAJHI MP	GAJENDRANATH ROUT	5916/2025
208	D-WP(C)/14339/2025 WP(C)/ /	RANA PRATAP SINGH MP	DEEPAK RANJAN SUNDARAY	5917/2025
209	D-WP(C)/14341/2025 WP(C)/ /	DR.SIBA PRASAD NANDA MP	ABHILASH MISHRA	5918/2025
210	D-WP(C)/14343/2025 WP(C)/ /	AMAR KUMAR SAHOO MP	GAJENDRANATH ROUT	5919/2025
211	D-WP(C)/14344/2025 WP(C)/ /	SANTILATA SWAIN MP	ABHILASH MISHRA	5920/2025
212	D-WP(C)/14350/2025 WP(C)/ /	NAMITA BARIK MP	ASHOK KUMAR PANIGRAHI	5921/2025
213	D-WP(C)/14345/2025 WP(C)/ /	KSHIROD CHANDRA NANDA MP	ADISHA MOHANTY	5922/2025
214	D-WP(C)/14352/2025 WP(C)/ /	KALI CHARAN ROUT MP	BIREN SANKAR TRIPATHY	5923/2025
215	D-WP(C)/14351/2025	DAMAN MURMU	GAJENDRANATH ROUT	

	WP(C)/ /	MP		5924/2025
216	D-WP(C)/14358/2025	M/S. NATIONAL ALUMINIUM COMPANY LTD., INDIA	ABHILASH MISHRA	
	WP(C)/ /	MP		5925/2025
217	D-WP(C)/14361/2025	M/S. BIKASH PANIGRAHI, BARAGARH	ABHILASH MISHRA	
	WP(C)/ /	MP		5926/2025
218	D-WP(C)/14363/2025	SOMANATH NANDI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		5927/2025
219	D-WP(C)/14364/2025	PRABODHA KUMAR JENA	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		5928/2025
220	D-WP(C)/14367/2025	DILLIP KUMAR SETHA	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		5929/2025
221	D-WP(C)/14369/2025	LAXMI NANDI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		5930/2025
222	D-WP(C)/14371/2025	SURESH CHANDRA DALAI	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		5931/2025
223	D-WP(C)/14375/2025	MANOJ KUMAR MISHRA	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		5932/2025
224	D-WP(C)/14381/2025	ADIKANDA KHAMARI	ABHILASH MISHRA	
	WP(C)/ /	MP		5933/2025
225	D-WP(C)/14384/2025	JAYA CHANDRA SAHU	ABHILASH MISHRA	
	WP(C)/ /	MP		5934/2025
226	D-WP(C)/14386/2025	BIBHU PRASAD MISHRA	S.S.RAO	
	WP(C)/ /	MP		5935/2025
227	D-WP(C)/14387/2025	M/S. NEELACHAL ISPAT NIGAM LTD., JAJPNR	JRNESH MOHANTY	
	WP(C)/ /	MP		5936/2025